





BHOG-Blissful Hygienic Offering to God initiative aims to improve hygiene and sanitation standards of places of worship. This initiative certifies places of worship based on pre-defined benchmarks as per Schedule 4 requirements of the Food Safety and Standards (FSS) Act, 2006. Ultimately, it aims to ensure safe and hygienic food provided by places of worship and vendors in surrounding areas for devotees and pilgrims.



Identification of places of worship and surrounding vendors & FSSAI Licensing/Registration

Pre-Audit of Place of Worship by the State Food Safety Department representatives from local bodies and an FSSAI-empanelled auditing agency

FoSTaC Training of food handlers in places of worship to the surrounding vendors are places of worship to the surrounding vendors and surrounding vendors are places of worship to the surrounding vendors.

Certification Process FoSTaC Training of food handlers in places of worship and vendors in surrounding areas and Infrastructure Improvement

Final Audit by same FSSAI empaneled agengy within six months and Certification by FSSAI and the State Food Safety Department

Regular Inspections and Renewal of Certificate after 2 years

Stakeholders

Food Safety Department of States/UTs

Local self-government -Panchayat/ Municipality/Municipal Corporation

Temple Board/Trusts/ Committee/Associations

FSSAI-empaneled Audit Agencies

Training Partners

Funding Partners- Corporates, Local Agencies



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www.fssai.gov.in/eatrightbhog